GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 311
ANSWERED ON 21.07.2026

OWNERSHIP OF PORTS IN THE COUNTRY

311. SHRI SANDOSH KUMAR P:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

(a) the details of all major ports in the country, indicating their ownership, management structure and operating model;
(b) whether any major ports or port terminals have been leased, privatised or developed under the Public-Private Partnership (PPP) model during the last ten years; if so, the details thereof;
(c) the revenue earned by Government from such ports during the last five years, port-wise;
(d) the measures taken by Government to ensure transparency, competition and public interest in the management of major ports; and
(e) whether Government proposes any changes in ownership or management structure of major ports, if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) The twelve Major Ports — Chennai Port, Cochin Port, Deendayal Port, Jawaharlal Nehru Port, Kamarajar Port, Mormugao Port, Mumbai Port, New Mangalore Port, Paradip Port, Syama Prasad Mookerjee Port, V.O. Chidambaranar Port, and Visakhapatnam Port — are under Government of India. Except Kamarajar Port, which is a wholly owned subsidiary of Chennai Port Authority, incorporated under the Companies Act, remaining 11 major ports are governed by the provisions of the Major Port Authorities Act, 2021. Major Ports provide common infrastructure and regulatory oversight, while specified berths and terminals are developed and operated either by the Port Authority or through private participation under the Public-Private Partnership (PPP) mode or the Captive Policy, 2016.

(b) During the last ten years, several terminals and port infrastructure projects have been developed under the PPP mode through transparent and competitive bidding. No Major Port has been privatised, and the ownership of land and core port assets continue to vest with the respective Major Port Authority/Government of India. The details of terminals at Major Ports that have been developed under the PPP model during the last ten years is at **Annexure-A**.

(c): The port-wise details of revenue earned for the last five years are at **Annexure-B**.

(d): To ensure transparency, competition and protection of public interest in the management of Major Ports, the Government has standardized the Model Concession Agreement (MCA), and all PPP projects are awarded after open competitive bidding.

(e): The Government continues to promote the landlord port model by encouraging private sector participation in the development, operation, maintenance and modernization of port infrastructure through the PPP mode, wherever feasible through competitive and transparent bidding. This approach aims to enhance operational efficiency, augment capacity, attract private investment and improve service delivery, while the ownership and overall administration of Major Ports continue to remain with the respective port authorities.

Annexure-A

List of Terminals developed under PPP model during the last 10 years in 12 Major Ports

Sl. No.	Name of the Port	Name of Berths / Terminals developed under PPP in last 10 years
1	Chennai Port Authority	NIL
2	Cochin Port Authority	NIL
3	Deendayal Port Authority	Berth No. 13
4	Jawaharlal Nehru Port Authority	Nhava Sheva Freeport Terminal Private Limited
		Nhava Sheva Distribution Terminal Private Limited
		JSW JNPA Liquid Terminal
		Trident Agro Terminals and Logistic Pvt Ltd
5	Kamarajar Port Limited	Iron ore terminal
6	Mormugao Port Authority	Berth No. 10 & 11
7	Mumbai Port Authority	Mumbai International Cruise Terminal, BPX
8	New Mangalore Port Authority	Berth No.16
		Berth No.14
9	Paradip Port Authority	Multipurpose Berth to handle Clean Cargo including Containers
		New Iron Ore Berth
		EQ-1,2,3 Berths to handle Coal
		New Coal Berth for handling Coal Imports
		Western Dock
10	Syama Prasad Mookerjee Port Authority	Khidderpore dock Rejuvenation
		Berth No. 2 at HDC
		Berth No. 8 and 7
		Berth No 1 NSD, 2 NSD, 3 NSD, 4 NSD, 5 NSD and outer terminal at KDS
		Berth No. 5 at HDC on DBFOT through PPP mode.
11	V.O. Chidambaranar Port Authority	8th Berth
		9th Berth
		NCB-III
12	Visakhapatnam Port Authority	VCTPL-II
		Outer Harbour facility (Phase-1) and Inner Harbour Facility (Phase-II)
		WQ-7 & WQ-8 Berths
		West Quay – 6 (WQ-6) terminal
		EQ-7 Berth
		East Quay – 6 Berth

Annexure-B

Revenue earned by the Major Ports (in ₹ crore)						
Sr. No.	**Major Port**	**FY 2021-22**	**FY 2022-23**	**FY 2023-24**	**FY 2024-25**	**FY 2025-26***
1	**Deendayal Port Authority**	2,140.59	3,142.59	3,104.23	3,140.51	3,437.25
2	**Mumbai Port Authority**	1,979.37	2,295.00	2,557.52	2,830.83	3,318.74
3	**Jawaharlal Nehru Port Authority**	2,681.14	2,895.11	3,149.18	3,918.84	4,356.34
4	**Mormugao Port Authority**	457.66	486.00	585.87	563.16	607.95
5	**New Mangalore Port Authority**	743.26	882.73	1,013.58	1,102.98	1,121.88
6	**Cochin Port Authority**	759.12	827.24	964.43	998.73	1,091.15
7	**V.O. Chidambaranar Port Authority**	654.53	820.49	1,121.91	1,205.72	1,254.96
8	**Chennai Port Authority**	1,164.97	1,357.20	1,369.08	1,552.27	1,516.47
9	**Kamarajar Port Limited**	850.82	1,009.22	1,081.44	1,160.19	1,272.13
10	**Visakhapatnam Port Authority**	1,609.86	1,862.10	2,334.18	2,448.87	2,585.85
11	**Paradip Port Authority**	1,895.73	2,255.22	2,658.18	2,756.86	2,893.62
12	**Syama Prasad Mookerjee Port Authority**	2,734.44	2,985.48	3,419.46	3,169.08	3,126.43
Total		**17,671.49**	**20,818.38**	**23,359.06**	**24,848.03**	**26,582.77**

* Provisional data – Unaudited

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